

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2801**

TO BE ANSWERED ON THE 12TH AUGUST, 2026/ SHRAVANA 21, 1948 (SAKA)

'ESAKSHYA' APP AND FORENSIC DIGITIZATION

2801 # SMT. PHULO DEVI NETAM:

Will the Minister of Home Affairs be pleased to state:

- (a) the present progress status of the 'e-Sakshya' mobile application developed by the Ministry for the mandatory videography and photography of crime scenes following the implementation of three new criminal laws in the country;**
- (b) whether Government has provided the necessary smartphones, internet connectivity and cloud storage facilities to all remote police stations and investigating officers across the country to operate this application; and**
- (c) the security protocols adopted to ensure the security, prevention of tampering and legal admissibility of digital evidence?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI BANDI SANJAY KUMAR)

(a) and (b): e-Sakshya mobile Application has been developed to create a secure, transparent and efficient digital ecosystem for capturing, managing primary digital evidence within the criminal justice system, enabling seamless coordination between Police, Prosecution, Courts and other stakeholders and ensuring integrity and authenticity of primary evidence from collection to presentation in court. This application has been

developed under the ICJS 2.0 Project. All States/Union Territories have notified e-Sakshya rules and have successfully onboarded on the e-Sakshya application.

Under ICJS 2.0 project, ₹1,448.54 crore has been allocated to States and Union Territories for hardware upgradation, network connectivity and IEC (Information, Education and Communication) & capacity building, based on procurement plans and requirements submitted by the respective States and Union Territories.

(c): The protocols adopted to ensure security, prevention of tampering, and legal admissibility of digital evidence are as follows:

- i. Integrity of Primary Digital Evidence is maintained through the life cycle.**
- ii. Functional and security Audit of app is conducted regularly.**
- iii. Foolproof prevention of tampering is maintained through hashing and encryption algorithms.**
